

# FORM G

## INVITATION FOR EXPRESSION OF INTEREST

[Under Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

for

### HACKBRIDGE-HEWITTIC & EASUN LIMITED

(Corporate Debtor – under Corporate Insolvency Resolution Process)

#### OPERATING AT

6/1A1 & 6/1B1, Sy. No.6, Behind Escorts Limited, Ernavur Village, Tiruvottiyur, Chennai, Tamil Nadu, India – 600019.

(Re-issued in the restored CIRP of HHE Limited under Section 33(1A) of the IBC, 2016 read with Regulation 40F and Regulation 36A(1) of the IBBI (CIRP) Regulations, 2016, pursuant to the the Hon'ble NCLT, Division Bench, Court-I, Chennai order dated 03.07.2026

SL.	RELEVANT PARTICULARS	DETAILS
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Hackbridge-Hewittic & Easun Limited PAN No.: AAACH2783A CIN No.: U27109TN1956PLC000882
2.	Address of the registered office	6/1A1 & 6/1B1, Sy. No.6, Behind Escorts Limited, Ernavur Village, Tiruvottiyur, Chennai, Tamil Nadu, India – 600019.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	6/1A1 & 6/1B1, Sy. No.6, Behind Escorts Limited, Ernavur Village, Tiruvottiyur, Chennai, Tamil Nadu, India – 600019. Factory land measuring 8.99 acres and a G + 3 floors building admeasuring 14,000 sq. ft., around 50 years old, constructed on part of the land. [refer Sl. No. 18 below.]
5.	Installed capacity of main products / services	NIL – Not operational since a long time.
6.	Quantity and value of main products / services sold in last financial year	NIL – No operational income.
7.	Number of employees / workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL:	To e-mail at <a href="mailto:cirp.hhe@gmail.com">cirp.hhe@gmail.com</a> for details.
9.	Eligibility for resolution applicants under Section 25(2)(h) of the Code is available at URL	To e-mail at <a href="mailto:cirp.hhe@gmail.com">cirp.hhe@gmail.com</a> for details.
10.	Last date for receipt of expression of interest (EOI)	23-07-2026
11.	Date of issue of provisional list of prospective resolution applicants (PRAs)	26-07-2026
12.	Last date for submission of objections to provisional list	29-07-2026
13.	Date of issue of final list of prospective resolution applicants (PRAs)	31-07-2026
14.	Date of issue of information memorandum, evaluation matrix and	02-08-2026



SL.	RELEVANT PARTICULARS	DETAILS
	request for resolution plans to prospective resolution applicants (PRAs)	
15.	Last date for submission of resolution plans	01-09-2026
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.hhe@gmail.com">cirp.hhe@gmail.com</a>
17.	Details of the corporate debtor's registration status as MSME	Not Registered as MSME
18.	Disclosure regarding attachment of assets and applicability of "clean slate"	The land and building of the Corporate Debtor are under <b>attachment by the Directorate of Enforcement (ED)</b> under the PMLA, 2002 and clean slate will only be applicable as per appropriate law.

— Sd/—

**Chinnam Poorna Chandra Rao**

Resolution Professional

Hackbridge-Hewittic & Easun Limited (under CIRP)

IBBI Reg. No.: IBBI/IPA-003/IP-N000119/2017-18/11298

Flat No. G1, Cloud9 Heights, Road No. 8, Panchavati Colony,  
Manikonda, Hyderabad – 500089, Telangana State.

Email: [cirp.hhe@gmail.com](mailto:cirp.hhe@gmail.com) Cel No: 8008666767

**Date: 08/07/2026**

or HACKBRIDGE-HEWITTIC & EASUN LTD.

**TRP / RP / Authorised Signatory**



**Place: Hyderabad**